MINISTRY OF SHIPPING  
(Shipping Wing)  
NOTIFICATION  
New Delhi, the 3rd March, 2004

S.O. 280(E).— In exercise of the powers conferred by sub-section (2) of section 1 of the Merchant Shipping (Amendment) Act, 2003 (No. 59 of 2003), the Central Government hereby appoints the 1st day of March, 2004 as the date on which the said Act shall come into force.

[F. No. SR-11011/1/2003-MA]  
SUSHEEL KUMAR, Jt. Secy.